

æITEM NO.46

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 11811/2016

BHARAT SANCHAR NIGAM LTD. & ORS.

Appellant(s)

VERSUS

SURESH CHANDRA SAXENA

Respondent(s)

(with appln. (s) for permission to appear and argue in person and
interim relief and office report)

Date : 08/02/2017 This appeal was called on for hearing today.

For Appellant(s) Mr.Jasbir B.,adv.

Ms. N. Annapoorani,Adv.

For Respondent(s) Md.Shahid Anwar,Adv.

Ms.Farah Hashmi,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties may file the statement of case
within the statutory period. List the matter before the Hon'ble
Court as per rules after expiry of that period.

(M V RAMESH)

Registrar

SB